

GOVERNMENT OF INDIA

MINISTRY OF COAL

RAJYA SABHA

QUESTION NO 26.07.2010

ANSWERED ON

CHANGE IN THE LOCATION OF POWER PROJECT OF GMDC

13

SHRI KANJIBHAI PATEL

Will the Minister of RURAL DEVELOPMENT COAL be pleased to state :-

- (a) whether it is a fact that Gujarat Mineral Development Corporation Ltd. (GMDC) has requested the Central Government for the change of location of power project based in Naini Coal Blocks, Orissa;
- (b) whether it is also a fact that in July, 2007, the Central Government has originally selected GMDC to set up power plant at Angul district in Orissa or Dumka in Jharkhand; and
- (c) if so, by when the request of GMDC is likely to be considered?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN ANSWER TO PARTS (A) TO (C) OF THE RAJYA SABHA STARRED QUESTION NO. 13 FOR REPLY ON 26.07.2010 ASKED BY SHRI KANJIBHAI PATEL

(a) to (c): On 25th July, 2007, M/s Gujarat Mineral Development Corporation (GMDC) has been jointly allocated Naini coal block with geological reserves of 500 million tonnes (GMDC share- 250 million tonnes) of coal located in the State of Orissa for generation of power for the proposed 1500 MW power plant to be set up at Angul in Orissa or near Dumka in Jharkhand. A request from Government of Gujarat has been received for setting up of power projects by power developers in Gujarat or at mining location in Orissa to whom M/s Gujarat Mineral Development Corporation has agreed to supply coal from the allocated Naini coal block. The request of M/s GMDC is being examined in accordance with the existing rules and guidelines.